

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 248, 249/2017, IA 209 of 2017, T.P. No. 206- A to I of 2016  
In T.P. No. 206/397-398/NCLT/AHM/2016(New)  
CA 201/2011, 232/2012, 240/2012, 167/2015, 70/2016, CA /2017,  
137/2009, 628/2010, 629/2010 in  
C.P. No. 82/397-398/CLB/MB/2011(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017**

Name of the Company: Enercon Gmbh

V/s.

Wind World India Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<b>S.NO. NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1. ANIP A. GANDHI	ADVOCATE	RESPON. 2	ANIP A. GANDHI
2. VENKATESH DHOND	SR. ADV.	Respondent 1	
3. RASHID BOATWALA	ADV.	Respondent 2	
4. SHYAM KAPADIA	Adv.	Respondent 2	
5. RAHUL JAIN	Adv.	Respondent 2	RAHUL JAIN
6. INDRANIL DESHMUKH	Adv.		
7. VINEET UNNIKRISHNAN	Adv.		
8. MANASA S	Adv.		
9. ARJUN SREENIVAS	Adv.		
10. OLGA LUMEREIRA	Adv.		
11. ROHAN KELKAR	Adv.		
12. RAVIKA SRIVASTHA	Adv.		
13. NATASHA SUTARIA	Adv	Respondent No. 33	NATASHA SUTARIA
14. Rohan Shah	Adv	Respondent No. 9 to 32	ROHAN SHAH
15. Hardik Shah	Adv	R 38 to 41, Proposed Respondent No. 43, 53 & 62	Hardik Shah
16. Nandish Thacker	Adv.	Proposed R No. 42, 44 to 52, 54 to 61, 63 to 81, 85 to 86	N. N. THACKER
17. Pratik Jasani	Adv	Proposed Respondent No. 82 to 84	Pratik Jasani
18. MR. SAURABH SOPARKAR	SR. ADV		
19. MR. VIVEK A. VASHE	ADV		
20. MS. KANAKA SHARMA	ADV		
21. MR. MIHIR THAKOR , SR. ADV		RESPONDENT 158. P	
22. MR. SAUL THAKOR , ADV		On 36 & 37 26 (Adv.)	

**ORDER**

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Vivek Vashi with Learned Advocate Ms. Kanika Sharma present for Petitioner.

Learned Senior Advocate Mr. V R Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Rahul Jain with Learned Advocate Mr. Anip Gandhi present for Respondent no. 2.

Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Mr. Vineet Unnikrishnan with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas with Learned Advocate Ms. Olga Lumepereira present for Respondent no. 3 and 35.

Learned Advocate Mr. Rohan Kelkar present for Respondents no. 4 to 28 and 34.

Learned Advocate Ms. Natasha Sutaria present for Respondents no. 33.

Learned Advocate Mr. Rohan Shah present for Respondents no. 9 to 32.

Learned Advocate Mr. Hardik Dave present for Respondents no. 38 to 41 and proposed Respondents no. 43, 53 and 62.

Learned Advocate Mr. Nandish Thackar present for proposed Respondents no. 42, 44 to 52, 54 to 61, 63 to 81 and 85 to 86.

Learned Advocate Mr. Pratik Jasani present for proposed Respondent no. 82 to 84.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondents no. 36 and 37.

Learned Advocate Mr. Krunal Modi i/b Learned Advocate Mr. Sahil Shah present for Respondents no. 4 to 28, 34

Heard reply arguments of the applicant in TP 206-D/2016.

Written submission filed by original petition in IA 248/2017, 330/2017 and TP 206-D/2016.

For continuation of arguments, list the matter on 19.12.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 1st day of December, 2017.